

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3127
ANSWERED ON:13.08.2003
COLLECTION OF TOLL TAX
BASUDEB ACHARIA

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether collection of Toll Tax from the Vehicular Traffic passing through `Durgapur Express Highway` has been discontinued;
- (b) if so, whether the Toll Tax collected since the inception of the system has not been deposited with NH-9 in compliance with the provisions of agreement;
- (c) whether it has caused loses to the NH-9 to the tune of more than 100 crores;
- (d) if so, whether the Government propose to initiative any enquiry ascertaining the reasons for loss and also to bring the alleged cuplrits to book;
- (e) whether the Government propose to establish fool proof system for the NH-I on which also Toll Taxes are collected; and
- (f) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SHRIPAD YESSO NAIK)

- (a) Yes, Sir.
- (b) Presumably the question relates to Durgapur Expressway on NH-2. Collected toll tax has been deposited with National Highways Authority of India (NHA) in compliance with the provisions of agreement.
- (c) No, Sir.
- (d) Do not arise.
- (e) and (f) Collection of fee on NH-1 is being done through computerized system. The fee collection is being checked by supervision consultant and a firm of chartered accountants. To further strengthen the system, the NHA is installing Automatic Vehicle Classification and Counting System (AVCC) near Karnal Toll Plaza, Shambhu Toll Plaza and Doraha Toll Plaza. This system is expected to become operational by the end of September, 2003.